

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 07.09.2021 | | | | | | | | | | |
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| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C. C Type | Judge / Court Name | C.C Applied For | Other Document | Dealing Section | Seat |
| 1 | 24990/2021 | 07.09.2021 | WP (C) - 25986/2021 | AMIYA KUMAR SWAIN | C. O. | COURT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Seat No-) |
| 2 | 24991/2021 | 07.09.2021 | WP (C) - 14346/2016 | N.C.SINHA | C. O. | COURT NO. 8 | Order Dtd. 2021-09-03 | | | (Seat No-) |
| 3 | 24992/2021 | 07.09.2021 | BLAPL-8411/2020 | R. K. BARIK | C. O. | COURT NO. 25 | Order Dtd. 2021-08-25 | | | (Seat No-) |
| 4 | 24993/2021 | 07.09.2021 | WP (C) - 26415/2021 | DEBENDRA BEHERA | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Seat No-) |
| 5 | 24994/2021 | 07.09.2021 | WP (C) - 24130/2021 | DEBENDRA BEHERA | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | WRIT BRANCH-4 | (Seat No-27) |
| 6 | 24995/2021 | 07.09.2021 | WP (C) - 24134/2021 | DEBENDRA BEHERA | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | WRIT BRANCH-4 | (Seat No-27) |
| 7 | 24996/2021 | 07.09.2021 | CONTC (CPC) - 307/2013 | TAPAN SWAIN | C. O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Seat No-27) |
| 8 | 24997/2021 | 07.09.2021 | WPC (OA) - | R.K.BISOI | C. O. | COURT | Order Dtd. 2021-09-06 | | | (Seat |

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| | | 21 | 687/2016 | | | NO. 3 OLD | | | | No-27) |
| 9 | 24998/2021 | 07.0 9.20 21 | WP (C) - 25269/ 2021 | K. C. MAJHI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 27) |
| 10 | 24999/2021 | 07.0 9.20 21 | WP (C) - 26238/ 2021 | ITISHREE BEHERA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 11 | 25000/2021 | 07.0 9.20 21 | WP (C) - 26459/ 2021 | S. C. DAS | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 12 | 25001/2021 | 07.0 9.20 21 | WP (C) - 26240/ 2021 | ITISHREE BEHERA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 13 | 25002/2021 | 07.0 9.20 21 | WP (C) - 26564/ 2021 | M.K. NAYAK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 14 | 25003/2021 | 07.0 9.20 21 | WP (C) - 26943/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 15 | 25004/2021 | 07.0 9.20 21 | WP (C) - 26141/ 2021 | M. R. BARIK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 16 | 25005/2021 | 07.0 9.20 21 | WP (C) - 26947/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 17 | 25006/2021 | 07.0 9.20 21 | WP (C) - 26512/ 2021 | B.P. MISHRA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 18 | 25007/2021 | 07.0 9.20 21 | WP (C) - 4538/2 020 | M. K. SAHOO | C. O. | COU RT NO. 8 | Order Dtd. 2021-09-06 | | | (Se at No- 27) |

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| 19 | 25008 /2021 | 07.0 9.20 21 | WP (C) - 26637/ 2021 | K.C.MAJHI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 20 | 25009 /2021 | 07.0 9.20 21 | WP (C) - 26636/ 2021 | K.C.MAJHI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 21 | 25010 /2021 | 07.0 9.20 21 | WP (C) - 26635/ 2021 | K.C.MAJHI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 27) |
| 22 | 25011 /2021 | 07.0 9.20 21 | WP (C) - 20599/ 2019 | M.D.BISWA L | GE NE RA L | | Order Dtd. 2021-07-29 | | | (Se at No- 27) |
| 23 | 25012 /2021 | 07.0 9.20 21 | ABLAPL - 9660/2 019 | P. MISHRA | GE NE RA L | | Order Dtd. 2021-08-10 | | | (Se at No- 27) |
| 24 | 25013 /2021 | 07.0 9.20 21 | WP (C) - 38667/ 2020 | A.K. DAS | GE NE RA L | | Order Dtd. 2021-09-02 | | | (Se at No- 27) |
| 25 | 25014 /2021 | 07.0 9.20 21 | WP (C) - 23704/ 2021 | BABINA KUMARI PADHY | GE NE RA L | | Order Dtd. 9999-12-31 | | WRIT BRANCH-7 | (Se at No- 48) |
| 26 | 25015 /2021 | 07.0 9.20 21 | WP (C) - 25404/ 2021 | M. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 105) |
| 27 | 25016 /2021 | 07.0 9.20 21 | WP (C) - 24199/ 2021 | R. K. SAHU | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 108) |
| 28 | 25017 /2021 | 07.0 9.20 21 | WP (C) - 25404/ 2021 | M. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 105) |
| 29 | 25018 /2021 | 07.0 9.20 21 | WP (C) - 25243/ 2021 | J. R. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 103) |
| 30 | 25019 | 07.0 | CRLA- | A. K. | C. | COU | Order Dtd. | | CRIMINAL APPEAL | (Se |

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| | /2021 | 9.20 21 | 237/20 20 | JENA | O. | RT NO. 2 OLD | 2021-09-02 | | | at No- 1) |
| 31 | 25020 /2021 | 07.0 9.20 21 | WP (C) - 19314/ 2009 | ARTATRAN PARIDA | GE NE RA L | | Petition | | WRIT BRANCH-2 | (Se at No- 34) |
| 32 | 25021 /2021 | 07.0 9.20 21 | WP (C) - 25986/ 2021 | B. MOHANTY | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 34) |
| 33 | 25022 /2021 | 07.0 9.20 21 | WP (C) - 25986/ 2021 | J. KAR | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 34) |
| 34 | 25023 /2021 | 07.0 9.20 21 | WP (C) - 26813/ 2021 | B.K. BEHERA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 34) |
| 35 | 25024 /2021 | 07.0 9.20 21 | WP (C) - 27973/ 2011 | M.R. MALLA | GE NE RA L | | Order Dtd. 2015-01-09 | | WRIT BRANCH-4 | (Se at No- 17) |
| 36 | 25025 /2021 | 07.0 9.20 21 | WP (C) - 26813/ 2021 | B.K. BEHERA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 17) |
| 37 | 25026 /2021 | 07.0 9.20 21 | WP (C) - 24940/ 2021 | PRATAP KUMAR SAHOO | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 116) |
| 38 | 25027 /2021 | 07.0 9.20 21 | WP (C) - 3768/2 019 | M.R. MALLA | GE NE RA L | | Order Dtd. 2020-10-15 | | | (Se at No- 116) |
| 39 | 25028 /2021 | 07.0 9.20 21 | WP (C) - 26006/ 2021 | A. K. JENA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 111) |
| 40 | 25029 /2021 | 07.0 9.20 21 | WP (C) - 26252/ 2021 | P. K. JENA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 113) |

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| 41 | 25030 /2021 | 07.0 9.20 21 | WP (C) - 25224/ 2021 | S. SAHOO | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 103) |
| 42 | 25031 /2021 | 07.0 9.20 21 | WP (C) - 26020/ 2021 | J. KAR | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 103) |
| 43 | 25032 /2021 | 07.0 9.20 21 | WP (C) - 26020/ 2021 | B. MOHANTY | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 103) |
| 44 | 25033 /2021 | 07.0 9.20 21 | CONTC- 2015/2 020 | B. BEHERA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 103) |
| 45 | 25034 /2021 | 07.0 9.20 21 | CONTC- 5149/2 021 | M/S.MANAS PATI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 103) |
| 46 | 25035 /2021 | 07.0 9.20 21 | CONTC- 2017/2 020 | B. BEHERA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 103) |
| 47 | 25036 /2021 | 07.0 9.20 21 | CONTC- 5456/2 020 | B. SAMANTRAY | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 103) |
| 48 | 25037 /2021 | 07.0 9.20 21 | CONTC- 2018/2 020 | B. BEHERA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-02 | | | (Se at No- 103) |
| 49 | 25038 /2021 | 07.0 9.20 21 | WP (C) - 25397/ 2021 | P.L. MISHRA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-01 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 104) |
| 50 | 25039 /2021 | 07.0 9.20 21 | WP (C) - 25401/ 2021 | K. K. NATH | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-01 | | | (Se at No- 104) |
| 51 | 25040 /2021 | 07.0 9.20 | WP (C) - 25640/ | P. K. JENA | C. O. | COU RT | Order Dtd. 2021-09-03 | | | (Se at |

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| | | 21 | 2021 | | | NO. 2 OLD | | | | No-104) |
| 52 | 25041/2021 | 07.0 9.20 21 | WP(C)- 311/20 21 | S.K.BISWAL | GENERAL | | Order Dtd. 2021-09-02 | | | (Se at No- 104) |
| 53 | 25042/2021 | 07.0 9.20 21 | CRLMC- 1197/2 021 | LOKANATH SAHOO | GENERAL | | Order Dtd. 2021-09-01 | | | (Se at No- 104) |
| 54 | 25043/2021 | 07.0 9.20 21 | CRLMC- 1197/2 021 | LOKANATH SAHOO | GENERAL | | Order Dtd. 2021-09-01 | | | (Se at No- 104) |
| 55 | 25044/2021 | 07.0 9.20 21 | CRLMC- 1197/2 021 | LOKANATH SAHOO | GENERAL | | Order Dtd. 2021-09-01 | | | (Se at No- 104) |
| 56 | 25045/2021 | 07.0 9.20 21 | CRLMC- 1197/2 021 | LOKANATH SAHOO | GENERAL | | Order Dtd. 2021-09-01 | | | (Se at No- 104) |
| 57 | 25046/2021 | 07.0 9.20 21 | WP(C)- 14745/ 2006 | P. K. NAYAK | GENERAL | | Order Dtd. 2008-05-05 | | WRIT BRANCH-6 | (Se at No- 24) |
| 58 | 25047/2021 | 07.0 9.20 21 | ABLAPL - 13011/ 2019 | D. BEHERA | GENERAL | | Order Dtd. 2021-08-27 | | CRIMINAL MISC-3 | (Se at No- 4) |
| 59 | 25048/2021 | 07.0 9.20 21 | WP(C)- 15740/ 2019 | P. K. DAS | GENERAL | | Order Dtd. 2020-01-27 | | | (Se at No- 4) |
| 60 | 25049/2021 | 07.0 9.20 21 | WP(C)- 10127/ 2015 | LAXMIDHAR MOHANTY | GENERAL | | Order Dtd. 2015-06- 03Petition, Annexure, | | WRIT BRANCH-9 | (Se at No- 51) |
| 61 | 25050/2021 | 07.0 9.20 21 | WP(C)- 24412/ 2014 | MALAYAKAN T PRADHAN | GENERAL | | Order Dtd. 2021-04-06 | | | (Se at No- 51) |
| 62 | 25051/2021 | 07.0 9.20 21 | WP(C)- 4115/2 006 | M. K. PANI | GENERAL | | Order Dtd. 2006-06- 23Annexure, Misc. case, | | WRIT BRANCH-8 | (Se at No- 40) |

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| 63 | 25052/2021 | 07.0 9.20 21 | WP (C) - 13301/ 2017 | S.K. BEHERA | GE NE RA L | | Order Dtd. 2021-09-01 | | | (Se at No- 40) |
| 64 | 25053/2021 | 07.0 9.20 21 | WP (C) - 24575/ 2021 | B.K.SETHI | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-03 | | | (Se at No- 40) |
| 65 | 25054/2021 | 07.0 9.20 21 | WP (C) - 26653/ 2021 | A. PATTNAIK | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 40) |
| 66 | 25055/2021 | 07.0 9.20 21 | WP (C) - 26626/ 2021 | A. PATTNAIK | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 40) |
| 67 | 25056/2021 | 07.0 9.20 21 | RPFAM- 95/201 5 | S.K. MOHANTY | GE NE RA L | | Order Dtd. 2021-09-03 | | FIRST APPEAL | (Se at No- 4) |
| 68 | 25057/2021 | 07.0 9.20 21 | WP (C) - 4114/2 006 | M. K. PANI | GE NE RA L | | Order Dtd. 2006-06- 23Annexure, Misc.case, | | WRIT BRANCH-8 | (Se at No- 40) |
| 69 | 25058/2021 | 07.0 9.20 21 | WP (C) - 23672/ 2021 | P.N. NAYAK | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 40) |
| 70 | 25059/2021 | 07.0 9.20 21 | RSA- 499/20 04 | B. B. MALLICK | GE NE RA L | | Order Dtd. 2017-10- 23Petition, Annexure, | | SECOND APPEAL | (Se at No- 2) |
| 71 | 25060/2021 | 07.0 9.20 21 | WP (C) - 25422/ 2021 | CHIRANJAY A MOHANTY | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 72 | 25061/2021 | 07.0 9.20 21 | RSA- 232/20 19 | A. K. MOHANTY | GE NE RA L | | Order Dtd. 9999-12- 31Appealmem o, | | SECOND APPEAL | (Se at No- 6) |
| 73 | 25062/2021 | 07.0 9.20 21 | WP (C) - 22348/ 2021 | B. BEHERA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | WRIT BRANCH-3 | (Se at No- 14) |
| 74 | 25063/2021 | 07.0 9.20 21 | CRLMP- 1505/2 021 | DINABANDH U NAYAK | GE NE RA L | | Order Dtd. 2021-09-06 | | | (Se at No- 14) |
| 75 | 25064/2021 | 07.0 9.20 21 | WP (C) - 26029/ 2021 | BRAJA MOHAN SARANGI | C. O. | COU RT NO. | Order Dtd. 2021-09-06 | | | (Se at No- |

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| | | | | | | 24 | | | | 14) |
| 76 | 25065/2021 | 07.0 9.20 21 | MACA- 938/20 06 | LAXMIDHAR MOHANTY | GE NE RA L | | Order Dtd. 2009-02- 12Judgement Dtd. 2009- 02- 12,Appealme mo, | | MISC. APPEAL SEC. | (Se at No- 6) |
| 77 | 25066/2021 | 07.0 9.20 21 | WP (C) - 25762/ 2021 | T. SWAIN | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 78 | 25067/2021 | 07.0 9.20 21 | WP (C) - 24496/ 2021 | C. RANA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 79 | 25068/2021 | 07.0 9.20 21 | MACA- 940/20 06 | LAXMIDHAR MOHANTY | GE NE RA L | | Order Dtd. 2009-01- 30Judgement Dtd. 2009- 01- 30,Appealme mo, | | MISC. APPEAL SEC. | (Se at No- 6) |
| 80 | 25069/2021 | 07.0 9.20 21 | WP (C) - 26988/ 2021 | A. MOHANTY | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-03 | | WRIT BRANCH-8 | (Se at No- 40) |
| 81 | 25070/2021 | 07.0 9.20 21 | WP (C) - 26595/ 2021 | P. BEHERA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-03 | | | (Se at No- 40) |
| 82 | 25071/2021 | 07.0 9.20 21 | WP (C) - 17159/ 2021 | P. K. PATRA | GE NE RA L | | Order Dtd. 2021-07- 07Petition, Annexure, | | | (Se at No- 40) |
| 83 | 25072/2021 | 07.0 9.20 21 | WP (C) - 26628/ 2021 | P. BEHERA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-03 | | | (Se at No- 40) |
| 84 | 25073/2021 | 07.0 9.20 21 | WP (C) - 26662/ 2021 | R.C. MALLA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | WRIT BRANCH-5 | (Se at No- 22) |
| 85 | 25074/2021 | 07.0 9.20 21 | MACA- 939/20 06 | LAXMIDHAR MOHANTY | GE NE RA L | | Order Dtd. 2008-08- 22Judgement Dtd. 2008- 08- 22,Appealme mo, | | MISC. APPEAL SEC. | (Se at No- 6) |
| 86 | 25075/2021 | 07.0 9.20 | WP (C) - 6951/2 | M.K.MOHAN TY | GE NE | | Order Dtd. 2003-02-04 | | WRIT BRANCH-1 | (Se at |

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| | | 21 | 002 | | RA L | | | | | No-4) |
| 87 | 25076 /2021 | 07.0 9.20 21 | RFA- 239/20 04 | P. C. DAS | GE NE RA L | | Order Dtd. 2018-01-12 | | FIRST APPEAL | (Se at No- 1) |
| 88 | 25077 /2021 | 07.0 9.20 21 | WP (C) - 21947/ 2021 | P.K.PATTN AIK | GE NE RA L | | Order Dtd. 2021-08-03 | | | (Se at No- 1) |
| 89 | 25078 /2021 | 07.0 9.20 21 | BLAPL- 4984/2 021 | M.N.MOHAN TY | GE NE RA L | | PetitionAnn exure, | | | (Se at No- 1) |
| 90 | 25079 /2021 | 07.0 9.20 21 | BLAPL- 8583/2 020 | SURENDRA DAS | C. O. NO. 25 | COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 91 | 25080 /2021 | 07.0 9.20 21 | BLAPL- 2854/2 020 | A. K. MOHANTY | C. O. NO. 9 OLD | COU RT | Order Dtd. 2020-09-03 | | | (Se at No- 1) |
| 92 | 25081 /2021 | 07.0 9.20 21 | BLAPL- 9171/2 020 | SACHINDRA KANHAR | C. O. NO. 25 | COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 93 | 25082 /2021 | 07.0 9.20 21 | BLAPL- 5059/2 019 | BINDU SAGAR SWAIN | C. O. NO. 9 OLD | COU RT | Order Dtd. 2021-09-03 | | CRIMINAL MISC-3 | (Se at No- 18) |
| 94 | 25083 /2021 | 07.0 9.20 21 | BLAPL- 5170/2 021 | M.K. MOHANTY | C. O. NO. 9 OLD | COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 95 | 25084 /2021 | 07.0 9.20 21 | BLAPL- 5003/2 021 | RAHUL SETHI | C. O. NO. 9 OLD | COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 96 | 25085 /2021 | 07.0 9.20 21 | BLAPL- 4985/2 021 | M.N.MOHAN TY | GE NE RA L | | PetitionAnn exure, | | | (Se at No- 18) |
| 97 | 25086 /2021 | 07.0 9.20 21 | BLAPL- 10727/ 2019 | S. S. PATTNAIK | C. O. NO. 23 | COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 98 | 25087 | 07.0 | BLAPL- | R.M. | C. | COU | Order Dtd. | | | (Se |

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| | /2021 | 9.20 21 | 3626/2 021 | NAYAK | O. | RT NO. 9 OLD | 2021-09-03 | | | at No- 18) |
| 99 | 25088 /2021 | 07.0 9.20 21 | BLAPL- 3593/2 021 | NIRANJAN SAHOO | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 100 | 25089 /2021 | 07.0 9.20 21 | BLAPL- 2184/2 021 | S. K. SWAIN | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 101 | 25090 /2021 | 07.0 9.20 21 | BLAPL- 80/202 1 | RAHUL SETHI | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 102 | 25091 /2021 | 07.0 9.20 21 | BLAPL- 750/20 21 | S. ROUT | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 18) |
| 103 | 25092 /2021 | 07.0 9.20 21 | CONTC (CPC) - 352/20 12 | S.R. TRIPATHY | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 18) |
| 104 | 25093 /2021 | 07.0 9.20 21 | CONTC (CPC) - 282/20 17 | JANMEJAYA PARIDA | GE NE RA L | | Order Dtd. 2021-08-04 | | | (Se at No- 18) |
| 105 | 25094 /2021 | 07.0 9.20 21 | CONTC- 5122/2 021 | P.C. CHHINCHAN I | GE NE RA L | | Order Dtd. 2021-09-06 | | | (Se at No- 18) |
| 106 | 25095 /2021 | 07.0 9.20 21 | WP (C) - 28871/ 2019 | K. C. PANDA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 18) |
| 107 | 25096 /2021 | 07.0 9.20 21 | WP (C) - 22478/ 2021 | B. C. MOHANTY | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | WRIT BRANCH-4 | (Se at No- 17) |
| 108 | 25097 /2021 | 07.0 9.20 21 | CONTC- 5174/2 021 | P.K. LENKA | GE NE RA L | | Order Dtd. 2021-09-02 | | | (Se at No- 17) |
| 109 | 25098 /2021 | 07.0 9.20 21 | WP (C) - 26634/ 2021 | ACHYUTANA NDA PATTANAİK | C. O. | | Order Dtd. 2021-09-06 | | | (Se at No- 17) |

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| 110 | 25099/2021 | 07.0 9.20 21 | WP (C) - 26629/ 2021 | ACHYUTANA NDA PATTANAIAK | C. O. | | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 111 | 25100/2021 | 07.0 9.20 21 | CMP- 38/202 1 | ABAKASH BEHERA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 112 | 25101/2021 | 07.0 9.20 21 | CMP- 1519/2 018 | DURGA MISHRA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 113 | 25102/2021 | 07.0 9.20 21 | CMP- 402/20 21 | M.R. NAYAK | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 114 | 25103/2021 | 07.0 9.20 21 | CONTC- 5172/2 021 | P.K.LENKA | GE NE RA L | | Order Dtd. 2021-09-02 | | | (Se at No- 17) |
| 115 | 25104/2021 | 07.0 9.20 21 | CMP- 453/20 21 | P. BASTIA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 116 | 25105/2021 | 07.0 9.20 21 | CRLMC- 1630/2 015 | J SAHOO | GE NE RA L | | Order Dtd. 2021-08-03 | | CRIMINAL MISC-1 | (Se at No- 6) |
| 117 | 25106/2021 | 07.0 9.20 21 | WP (C) - 24503/ 2021 | P. K. MOHANTY | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 118 | 25107/2021 | 07.0 9.20 21 | WP (C) - 24503/ 2021 | BRAJA MOHAN SARANGI | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 119 | 25108/2021 | 07.0 9.20 21 | CMP- 455/20 21 | P. BASTIA | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 120 | 25109/2021 | 07.0 9.20 21 | WP (C) - 14114/ 2013 | P. K. MOHANTY | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-02 | | | (Se at No- 6) |
| 121 | 25110/2021 | 07.0 9.20 21 | OJC- 2122/1 999 | M.K. PANI | GE NE RA L | | Judgement Dtd. 1999- 02- 25Petition, Annexure, | | WRIT BRANCH-8 | (Se at No- 42) |
| 122 | 25111/2021 | 07.0 9.20 | WP (C) - 28886/ | K. C. PANDA | C. O. | COU RT | Order Dtd. 2021-09-06 | | | (Se at |

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| | | 21 | 2019 | | | NO. 17 | | | | No- 42) |
| 123 | 25112 /2021 | 07.0 9.20 21 | WP(C)- 28870/ 2019 | K. C. PANDA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 42) |
| 124 | 25113 /2021 | 07.0 9.20 21 | BLAPL- 6927/2 020 | HIMANSHU KUMAR BHOL | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 42) |
| 125 | 25114 /2021 | 07.0 9.20 21 | OJC- 8963/1 994 | BIKRAM BEHERA | GE NE RA L | | Order Dtd. 2014-03-14 | | WRIT BRANCH-2 | (Se at No- 6) |
| 126 | 25115 /2021 | 07.0 9.20 21 | WP(C)- 25790/ 2021 | M.R.RAUTR AY | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 127 | 25116 /2021 | 07.0 9.20 21 | BLAPL- 4723/2 020 | PARTHA SARATHI DAS | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 6) |
| 128 | 25117 /2021 | 07.0 9.20 21 | BLAPL- 1682/2 020 | P. K. BARIK | C. O. | COU RT NO. 2 | Order Dtd. 2021-09-03 | | | (Se at No- 6) |
| 129 | 25118 /2021 | 07.0 9.20 21 | WP(C)- 23743/ 2021 | T.SWAIN | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 130 | 25119 /2021 | 07.0 9.20 21 | BLAPL- 8063/2 020 | M. R. ROUTRAY | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 6) |
| 131 | 25120 /2021 | 07.0 9.20 21 | BLAPL- 11026/ 2019 | H. K. PATRA | C. O. | COU RT NO. 2 | Order Dtd. 2021-09-03 | | | (Se at No- 6) |
| 132 | 25121 /2021 | 07.0 9.20 21 | WP(C)- 26043/ 2021 | DINESH KUMAR PANDA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 133 | 25122 /2021 | 07.0 9.20 21 | BLAPL- 464/20 20 | R. R. NAYAK | C. O. | COU RT NO. 23 | Order Dtd. 2021-09-03 | | CRMINAL MISC-2 | (Se at No- 10) |

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| 134 | 25123/2021 | 07.09.2021 | WP (C) - 21765/2021 | D. BEHERA | GENERAL | | Order Dtd. 2021-08-09 | | | (Seat No-10) |
| 135 | 25124/2021 | 07.09.2021 | ABLAPL - 3803/2017 | BABURAM SETHY | GENERAL | | Order Dtd. 2018-04-09 | | CRIMINAL MISC-3 | (Seat No-12) |
| 136 | 25125/2021 | 07.09.2021 | WP (C) - 24568/2021 | M.K. PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Seat No-12) |
| 137 | 25126/2021 | 07.09.2021 | CRLA- 942/2019 | HIMANSHU KUMAR BHOL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-09-02 | | CRIMINAL APPEAL | (Seat No-1) |
| 138 | 25127/2021 | 07.09.2021 | WP (C) - 21768/2021 | D. BEHERA | GENERAL | | Order Dtd. 2021-08-09 | | | (Seat No-1) |
| 139 | 25128/2021 | 07.09.2021 | ABLAPL - 10683/2021 | PRASANJIT BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-08-27 | | | (Seat No-1) |
| 140 | 25129/2021 | 07.09.2021 | WP (C) - 25700/2021 | B.K. PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Seat No-1) |
| 141 | 25130/2021 | 07.09.2021 | WP (C) - 21771/2021 | D. BEHERA | GENERAL | | Order Dtd. 2021-08-09 | | | (Seat No-1) |
| 142 | 25131/2021 | 07.09.2021 | ABLAPL - 9627/2021 | SIBA PRASAD SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-09-03 | | | (Seat No-1) |
| 143 | 25132/2021 | 07.09.2021 | CRLA- 662/2014 | R. BEHERA | GENERAL | | Order Dtd. 2014-12-18 | | CRIMINAL APPEAL | (Seat No-1) |
| 144 | 25133/2021 | 07.09.2021 | WP (C) - 21766/2021 | D. BEHERA | GENERAL | | Order Dtd. 2021-08-09 | | | (Seat No-1) |
| 145 | 25134/2021 | 07.09.2021 | ABLAPL - 9809/2021 | S. C. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021-09-03 | | | (Seat No-1) |

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| 146 | 25135/2021 | 07.0 9.20 21 | WP (C) - 21775/ 2021 | D. BEHERA | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 1) |
| 147 | 25136/2021 | 07.0 9.20 21 | CRLMA- 188/20 21 | B.P. TUNGA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 148 | 25137/2021 | 07.0 9.20 21 | CRLMA- 100/20 21 | A. K. MOHANTY | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 149 | 25138/2021 | 07.0 9.20 21 | WP (C) - 26019/ 2021 | U.KUMAR | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 150 | 25139/2021 | 07.0 9.20 21 | ABLAPL - 10271/ 2021 | J.P.KAR | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 151 | 25140/2021 | 07.0 9.20 21 | WP (C) - 21774/ 2021 | D. BEHERA | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 1) |
| 152 | 25141/2021 | 07.0 9.20 21 | WP (C) - 25486/ 2021 | H.K.MALLI CK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 153 | 25142/2021 | 07.0 9.20 21 | ABLAPL - 5963/2 021 | S. MOHAPATRA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 154 | 25143/2021 | 07.0 9.20 21 | WP (C) - 21773/ 2021 | D. BEHERA | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 1) |
| 155 | 25144/2021 | 07.0 9.20 21 | WP (C) - 26953/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 156 | 25145/2021 | 07.0 9.20 21 | WP (C) - 20458/ 2013 | R.CH.BHOI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |

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| 157 | 25146/2021 | 07.0 9.20 21 | RVWPET - 249/20 15 | BABINA KUMARI PADHY | GE NE RA L | | Order Dtd. 2021-08- 06Petition, Annexure,Af fidavit, | DOCUMENT RECEIPT NO.37466 /2021 DATED 09.06.20 21 | | (Se at No- 1) |
| 158 | 25147/2021 | 07.0 9.20 21 | WP (C) - 25365/ 2021 | S.K.SAHOO | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 159 | 25148/2021 | 07.0 9.20 21 | WP (C) - 25490/ 2021 | H.K.MALLI CK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 160 | 25149/2021 | 07.0 9.20 21 | WP (C) - 26959/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 161 | 25150/2021 | 07.0 9.20 21 | WP (C) - 26705/ 2021 | SAROJ KUMAR ROUTRAY | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | WRIT BRANCH-6 | (Se at No- 25) |
| 162 | 25151/2021 | 07.0 9.20 21 | WP (C) - 26967/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 25) |
| 163 | 25152/2021 | 07.0 9.20 21 | WP (C) - 25037/ 2021 | N.K.ROUT | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | WRIT BRANCH-5 | (Se at No- 21) |
| 164 | 25153/2021 | 07.0 9.20 21 | WP (C) - 26969/ 2021 | B.M.SARAN GI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 21) |
| 165 | 25154/2021 | 07.0 9.20 21 | WP (C) - 25887/ 2021 | BRAJA MOHAN SARANGI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 21) |
| 166 | 25155/2021 | 07.0 9.20 21 | WPC (OA) - 1010/2 017 | R.C. MUDULI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 21) |

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| 167 | 25156 /2021 | 07.0 9.20 21 | WP (C) - 23442/ 2021 | A.K.MOHAN TY | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | WRIT BRANCH-1 | (Se at No- 30) |
| 168 | 25157 /2021 | 07.0 9.20 21 | WP (C) - 27173/ 2021 | D.SAMAL | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 30) |
| 169 | 25158 /2021 | 07.0 9.20 21 | WP (C) - 26021/ 2021 | U.KUMAR | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 30) |
| 170 | 25159 /2021 | 07.0 9.20 21 | CONTC- 5176/2 021 | P.K.RATH | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 30) |
| 171 | 25160 /2021 | 07.0 9.20 21 | RSA- 452/20 10 | J.C.BARAL | GE NE RA L | | Affidavit | POWER OF ATTORNEY , LIST OF DOCUMENT IN T.S.NO.1 76/97 IN SERIAL NO. 1 TO 4. | SECOND APPEAL | (Se at No- 2) |
| 172 | 25161 /2021 | 07.0 9.20 21 | WP (C) - 26723/ 2021 | U. KUMAR | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 173 | 25162 /2021 | 07.0 9.20 21 | WP (C) - 26460/ 2021 | S.C. DAS | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 174 | 25163 /2021 | 07.0 9.20 21 | WP (C) - 23903/ 2021 | S.P.SAHOO | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 175 | 25164 /2021 | 07.0 9.20 21 | WP (C) - 23927/ 2021 | R.N. DEHURI | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 176 | 25165 /2021 | 07.0 9.20 | WP (C) - 25430/ | U. KUMAR | C. O. | COU RT | Order Dtd. 2021-09-06 | | | (Se at |

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| | | 21 | 2021 | | | NO. 22 | | | | No- 2) |
| 177 | 25166 /2021 | 07.0 9.20 21 | WP (C) - 25428/ 2021 | U. KUMAR | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 178 | 25167 /2021 | 07.0 9.20 21 | WP (C) - 25426/ 2021 | U. KUMAR | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 179 | 25168 /2021 | 07.0 9.20 21 | RVWPET - 108/20 16 | M/S.KARUN AKAR RATH,G.K. NANDA | C. O. | CHI EF JUS TIC E'S COU RT | Order Dtd. 2021-09-03 | | | (Se at No- 2) |
| 180 | 25169 /2021 | 07.0 9.20 21 | WP (C) - 28429/ 2011 | T. SWAIN | C. O. | COU RT NO. 2 | Order Dtd. 2021-09-03 | | | (Se at No- 2) |
| 181 | 25170 /2021 | 07.0 9.20 21 | WP (C) - 2216/2 009 | B.K. PATY | GE NE RA L | | Order Dtd. 2016-10-19 | | WRIT BRANCH-1 | (Se at No- 4) |
| 182 | 25171 /2021 | 07.0 9.20 21 | WP (C) - 38661/ 2020 | ANIL KU.DAS | C. O. | COU RT NO. 3 | Order Dtd. 2021-09-03 | | | (Se at No- 4) |
| 183 | 25172 /2021 | 07.0 9.20 21 | WA- 165/20 14 | BIKRAM KU.BEHERA | C. O. | COU RT NO. 9 | Order Dtd. 2021-09-02 | | | (Se at No- 4) |
| 184 | 25173 /2021 | 07.0 9.20 21 | WP (C) - 9179/2 005 | B.K. PATY | GE NE RA L | | Order Dtd. 2006-03-07 | | WRIT BRANCH-2 | (Se at No- 9) |
| 185 | 25174 /2021 | 07.0 9.20 21 | WA- 143/20 20 | L. SHARMA | C. O. | COU RT NO. 3 | Order Dtd. 2021-09-02 | | | (Se at No- 9) |
| 186 | 25175 /2021 | 07.0 9.20 21 | CONTC- 111/20 21 | K.P.BEHER A | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-06 | | | (Se at No- 9) |
| 187 | 25176 /2021 | 07.0 9.20 21 | WA- 143/20 20 | H.K. PANDA | C. O. | COU RT NO. 3 | Order Dtd. 2021-09-02 | | | (Se at No- 9) |
| 188 | 25177 /2021 | 07.0 9.20 | CONTC- 5115/2 | R.C.MUDUL I | C. O. | COU RT | Order Dtd. 2021-09-06 | | | (Se at |

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| | | 21 | 021 | | | NO. 3 OLD | | | | No-9) |
| 189 | 25178 /2021 | 07.0 9.20 21 | CONTC- 5203/2 021 | M.K.NAYAK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 9) |
| 190 | 25179 /2021 | 07.0 9.20 21 | WP(C)- 16953/ 2018 | GANESH CH. JENA | GE NE RA L | | Order Dtd. 2021-09-02 | | | (Se at No- 9) |
| 191 | 25180 /2021 | 07.0 9.20 21 | CRLA- 126/20 17 | M. DAS | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-03 | | CRIMINAL APPEAL | (Se at No- 2) |
| 192 | 25181 /2021 | 07.0 9.20 21 | CONTC- 5134/2 021 | M.K.RATH | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 193 | 25182 /2021 | 07.0 9.20 21 | CONTC- 5117/2 021 | S.DASH | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 194 | 25183 /2021 | 07.0 9.20 21 | WP(C)- 18587/ 2015 | DY.COMMIS SIONER,KE NDRIYA VIDYALAYA SANGATHAN | GE NE RA L | | PetitionAnn exure, | I.A. | | (Se at No- 2) |
| 195 | 25184 /2021 | 07.0 9.20 21 | WP(C)- 20547/ 2012 | S.K.PRADH AN | GE NE RA L | | Order Dtd. 2012-10-27 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 112) |
| 196 | 25185 /2021 | 07.0 9.20 21 | WP(C)- 11830/ 2013 | S.BARIK | GE NE RA L | | Order Dtd. 2015-03-18 | | WRIT BRANCH-5 | (Se at No- 23) |
| 197 | 25186 /2021 | 07.0 9.20 21 | CRLMC- 303/20 21 | JAYADEBA BEHERA | C. O. | COU RT NO. 6 | Order Dtd. 2021-09-03 | | | (Se at No- 23) |
| 198 | 25187 /2021 | 07.0 9.20 21 | WP(C)- 11830/ 2013 | S.BARIK | GE NE RA L | | Order Dtd. 2015-03-18 | | WRIT BRANCH-5 | (Se at No- 23) |
| 199 | 25188 /2021 | 07.0 9.20 21 | CRLMC- 884/20 21 | SAILENDRA BISWAL | C. O. | COU RT NO. 6 | Order Dtd. 2021-08-26 | | CRIMINAL MISC-3 | (Se at No- 12) |

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| 200 | 25189 /2021 | 07.0 9.20 21 | WP (C) - 11830/ 2013 | S.BARIK | GE NE RA L | | Order Dtd. 2015-03-18 | | WRIT BRANCH-5 | (Se at No- 23) |
| 201 | 25190 /2021 | 07.0 9.20 21 | CRLMC- 1327/2 021 | JAGANNATH KAMILA | C. O. | COU RT NO. 6 | Order Dtd. 2021-09-03 | | | (Se at No- 23) |
| 202 | 25191 /2021 | 07.0 9.20 21 | CRLMP- 1512/2 021 | MANOJ KUMAR PATI | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 203 | 25192 /2021 | 07.0 9.20 21 | CRLMP- 1514/2 021 | A. K. MOHANTY | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 204 | 25193 /2021 | 07.0 9.20 21 | CRLMP- 1275/2 021 | P.K. LENKA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-03 | | | (Se at No- 23) |
| 205 | 25194 /2021 | 07.0 9.20 21 | WP (C) - 11830/ 2013 | S.BARIK | GE NE RA L | | Order Dtd. 2015-03-18 | | WRIT BRANCH-5 | (Se at No- 23) |
| 206 | 25195 /2021 | 07.0 9.20 21 | WP (C) - 24682/ 2021 | SRINIBAS PARIJA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 207 | 25196 /2021 | 07.0 9.20 21 | CRLMP- 1517/2 021 | BYOMAKESH TRIPATHY | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 208 | 25197 /2021 | 07.0 9.20 21 | WP (C) - 11830/ 2013 | S.BARIK | GE NE RA L | | Order Dtd. 2015-03-18 | | WRIT BRANCH-5 | (Se at No- 23) |
| 209 | 25198 /2021 | 07.0 9.20 21 | WP (C) - 25353/ 2021 | P.K. PATRI | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 210 | 25199 /2021 | 07.0 9.20 21 | WP (C) - 26806/ 2021 | H. K. PANDA | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 211 | 25200 /2021 | 07.0 9.20 21 | CRLMP- 1537/2 021 | P.K. SWAIN | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 212 | 25201 /2021 | 07.0 9.20 21 | CRLMP- 1533/2 021 | B.M.SARAN GI | C. O. | COU RT NO. | Order Dtd. 2021-09-06 | | | (Se at No- |

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| | | | | | | 17 | | | | 23) |
| 213 | 25202/2021 | 07.0 9.20 21 | WP (C) - 19162/ 2015 | B.R. SENAPATI | GE NE RA L | | Order Dtd. 2016-04- 12Petition, Annexure, | | WRIT BRANCH-2 | (Se at No- 6) |
| 214 | 25203/2021 | 07.0 9.20 21 | WP (C) - 21528/ 2012 | M.K. MOHANTY | GE NE RA L | | Order Dtd. 2012-11-16 | | WRIT BRANCH-6 | (Se at No- 16) |
| 215 | 25204/2021 | 07.0 9.20 21 | WP (C) - 34156/ 2020 | R.C. PRADHAN | GE NE RA L | | Order Dtd. 2021-08-16 | | | (Se at No- 16) |
| 216 | 25205/2021 | 07.0 9.20 21 | WP (C) - 11307/ 2010 | SANJAY KU. BEHERA | GE NE RA L | | Order Dtd. 2021-08-26 | | | (Se at No- 16) |
| 217 | 25206/2021 | 07.0 9.20 21 | WP (C) - 29038/ 2019 | AMIT KUMAR SAA | GE NE RA L | | Order Dtd. 2020-01- 13Annexure, Rejoinder,E ntire Order,Affid avit,Petiti on With Annexures, | ADDITION AL AFFIDAVI T | | (Se at No- 16) |
| 218 | 25207/2021 | 07.0 9.20 21 | WP (C) - 18593/ 2009 | I. PANDA | GE NE RA L | | Order Dtd. 2019-11-18 | | | (Se at No- 16) |
| 219 | 25208/2021 | 07.0 9.20 21 | WP (C) - 26287/ 2020 | ARUN KUMAT JATI | GE NE RA L | | Order Dtd. 2021-08-27 | | | (Se at No- 16) |
| 220 | 25209/2021 | 07.0 9.20 21 | WP (C) - 17465/ 2019 | R.K. BARIK | GE NE RA L | | Order Dtd. 2021-09-02 | | | (Se at No- 16) |
| 221 | 25210/2021 | 07.0 9.20 21 | WP (C) - 24740/ 2019 | R.K.BARIK | GE NE RA L | | Order Dtd. 2021-09-03 | | | (Se at No- 16) |
| 222 | 25211/2021 | 07.0 9.20 21 | CRLMP- 1520/2 021 | A. B. MALLICK | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 16) |
| 223 | 25212/2021 | 07.0 9.20 21 | CRLMP- 1506/2 021 | D. K. NAIK | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 16) |
| 224 | 25213 | 07.0 | WP (C) - | R.K.BARIK | GE | | Judgement | | | (Se |

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| | /2021 | 9.20 21 | 12084/ 2019 | | NE RA L | | Dtd. 2020- 12-08 | | | at No- 16) |
| 225 | 25214 /2021 | 07.0 9.20 21 | CRLMP- 1515/2 021 | CHIRANJAY A MOHANTY | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 16) |
| 226 | 25215 /2021 | 07.0 9.20 21 | WP (C) - 1327/2 021 | SUMITRA BEHERA | GE NE RA L | | Vakalatnama | | | (Se at No- 16) |
| 227 | 25216 /2021 | 07.0 9.20 21 | WP (C) - 26500/ 2021 | D. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 115) |
| 228 | 25217 /2021 | 07.0 9.20 21 | WP (C) - 33093/ 2020 | P.L.MISHR A | GE NE RA L | | Vakalatnama | | | (Se at No- 115) |
| 229 | 25218 /2021 | 07.0 9.20 21 | WP (C) - 5752/2 020 | P.L.MISHR A | GE NE RA L | | Vakalatnama | | | (Se at No- 115) |
| 230 | 25219 /2021 | 07.0 9.20 21 | WP (C) - 2718/2 015 | P.L.MISHR A | GE NE RA L | | Vakalatnama | | WRIT BRANCH-8 | (Se at No- 42) |
| 231 | 25220 /2021 | 07.0 9.20 21 | WP (C) - 22678/ 2017 | DURGA MISHRA | GE NE RA L | | Order Dtd. 2018-12-13 | | WRIT BRANCH-4 | (Se at No- 37) |
| 232 | 25221 /2021 | 07.0 9.20 21 | COPET- 35/201 5 | P.L.MISHR A | GE NE RA L | | Vakalatnama | | CIVIL REVISION | (Se at No- 3) |
| 233 | 25222 /2021 | 07.0 9.20 21 | CMP- 1432/2 016 | N.K. SATAPATHY | GE NE RA L | | Order Dtd. 2017-02-07 | | WRIT BRANCH-5 | (Se at No- 20) |
| 234 | 25223 /2021 | 07.0 9.20 21 | ABLAPL - 10818/ 2021 | S.K. JENA | GE NE RA L | | Order Dtd. 2021-09-01 | | | (Se at No- 20) |
| 235 | 25224 /2021 | 07.0 9.20 21 | CRLA- 441/20 12 | J. KAMILA | C. O. | COU RT NO. 5 | Order Dtd. 2021-09-07 | | | (Se at No- 20) |
| 236 | 25225 | 07.0 | CRLA- | SUPERINTE | C. | COU | Order Dtd. | | | (Se |

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| | /2021 | 9.20 21 | 441/20 12 | NDENT I/C CRLA SECTION | O. | RT NO. 5 | 2021-09-07 | | | at No- 20) |
| 237 | 25226 /2021 | 07.0 9.20 21 | CRLA- 560/20 10 | B C MOHANTY | GE NE RA L | | Order Dtd. 2011-04-25 | | CRIMINAL APPEAL | (Se at No- 1) |
| 238 | 25227 /2021 | 07.0 9.20 21 | CRLA- 356/20 09 | R. K. PANDA | C. O. | CHI EF JUS TIC E'S COU RT | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 239 | 25228 /2021 | 07.0 9.20 21 | CRLA- 356/20 09 | SUPERINTE NDENT I/C CRLA SECTION | C. O. | CHI EF JUS TIC E'S COU RT | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 240 | 25229 /2021 | 07.0 9.20 21 | CRLA- 356/20 09 | C. R. SAHU | C. O. | CHI EF JUS TIC E'S COU RT | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 241 | 25230 /2021 | 07.0 9.20 21 | ABLAPL - 10701/ 2021 | P.K. DAS | GE NE RA L | | Order Dtd. 2021-08-31 | | | (Se at No- 1) |
| 242 | 25231 /2021 | 07.0 9.20 21 | ABLAPL - 12382/ 2019 | B.N.MOHAP ATRA | GE NE RA L | | Order Dtd. 2021-08-24 | | | (Se at No- 1) |
| 243 | 25232 /2021 | 07.0 9.20 21 | ABLAPL - 10588/ 2021 | B.K. PANDA | GE NE RA L | | Order Dtd. 2021-08-26 | | | (Se at No- 1) |
| 244 | 25233 /2021 | 07.0 9.20 21 | BLAPL- 6354/2 021 | I. PANDA | GE NE RA L | | Order Dtd. 2021-08-25 | | | (Se at No- 1) |
| 245 | 25234 /2021 | 07.0 9.20 21 | BLAPL- 4745/2 017 | N.K.ROUT | GE NE RA L | | Order Dtd. 2018-02-01 | | CRMINAL MISC-2 | (Se at No- 11) |
| 246 | 25235 /2021 | 07.0 9.20 21 | BLAPL- 4745/2 017 | N.K.ROUT | GE NE RA L | | Order Dtd. 2018-02-01 | | CRMINAL MISC-2 | (Se at No- 11) |

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| 247 | 25236/2021 | 07.0 9.20 21 | ABLAPL - 10895/ 2021 | H. K. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 11) |
| 248 | 25237/2021 | 07.0 9.20 21 | ABLAPL - 10909/ 2021 | SAMIR BARIK | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 11) |
| 249 | 25238/2021 | 07.0 9.20 21 | ABLAPL - 10912/ 2021 | PRASANJIT BEHERA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 11) |
| 250 | 25239/2021 | 07.0 9.20 21 | SA- 378/19 81 | B.R. SENAPATI | GE NE RA L | | Order Dtd. 9999-12- 31Decree, | | | (Se at No- 11) |
| 251 | 25240/2021 | 07.0 9.20 21 | SA- 132/19 93 | B.R. SENAPATI | GE NE RA L | | Order Dtd. 2012-05- 03Judgement Dtd. 2012- 05- 03,Decree, | | SECOND APPEAL | (Se at No- 4) |
| 252 | 25241/2021 | 07.0 9.20 21 | ABLAPL - 10893/ 2021 | SRIKANT KUMAR BARIK | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 4) |
| 253 | 25242/2021 | 07.0 9.20 21 | SA- 91/199 9 | M.K.MOHAN TY | GE NE RA L | | Order Dtd. 2017-11- 08Appealmem o, | | SECOND APPEAL | (Se at No- 6) |
| 254 | 25243/2021 | 07.0 9.20 21 | ABLAPL - 10916/ 2021 | S. C. SUNDARA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 255 | 25244/2021 | 07.0 9.20 21 | ABLAPL - 10891/ 2021 | M. R. BARIK | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 256 | 25245/2021 | 07.0 9.20 21 | ABLAPL - 10913/ 2021 | PRASANJIT BEHERA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 6) |
| 257 | 25246/2021 | 07.0 9.20 21 | CRLA- 155/20 08 | M.K.MOHAN TY | GE NE RA L | | Order Dtd. 2021-08-31 | | CRIMINAL APPEAL | (Se at No- 2) |
| 258 | 25247/2021 | 07.0 9.20 21 | WA- 86/201 8 | P.K.MISHR A | GE NE RA L | | Order Dtd. 2021-09-03 | | | (Se at No- 2) |
| 259 | 25248 | 07.0 | ABLAPL | P. K. | C. | COU | Order Dtd. | | | (Se |

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| | /2021 | 9.20 21 | - 10906/ 2021 | MISHRA | O. | RT NO. 1 | 2021-09-06 | | | at No- 2) |
| 260 | 25249 /2021 | 07.0 9.20 21 | ABLAPL - 10924/ 2021 | B. K. DAS | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 261 | 25250 /2021 | 07.0 9.20 21 | ABLAPL - 10924/ 2021 | S. C. BISWAL | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 262 | 25251 /2021 | 07.0 9.20 21 | WP (C) - 15341/ 2016 | A.K.SWAIN | GE NE RA L | | Order Dtd. 2015-09-30 | | WRIT BRANCH-5 | (Se at No- 23) |
| 263 | 25252 /2021 | 07.0 9.20 21 | WP (C) - 25369/ 2021 | A. K. ROUL | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-01 | | | (Se at No- 23) |
| 264 | 25253 /2021 | 07.0 9.20 21 | ABLAPL - 10919/ 2021 | ASHOK KUMAR SAHOO | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 265 | 25254 /2021 | 07.0 9.20 21 | ABLAPL - 10900/ 2021 | RAHUL SETHI | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 266 | 25255 /2021 | 07.0 9.20 21 | ABLAPL - 10904/ 2021 | BISWARANJ AN DALAI | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 267 | 25256 /2021 | 07.0 9.20 21 | ABLAPL - 8230/2 021 | A. K. MOHANTY | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 268 | 25257 /2021 | 07.0 9.20 21 | ABLAPL - 9958/2 021 | NIRANJAN ROUT | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 269 | 25258 /2021 | 07.0 9.20 21 | ABLAPL - 10894/ 2021 | KIRTAN DANG | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 23) |
| 270 | 25259 /2021 | 07.0 9.20 21 | RFA- 104/20 13 | R.K.MOHAP ATRA | GE NE RA L | | | C.C.OF EXHIBIT NO.10 (AG REEMENT) ,ALL UNEXIBIT ED DOCUMENT | FIRST APPEAL | (Se at No- 2) |

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| | | | | | | | | S OF C.S.NO.1 70/2003, RESULTIO N, ALL POSTAL RECEIPT (FROM LCR IN C.S. NO. 170/2013) , JUDGMENT AND DECREE DATED 14.08.20 13. | | |
| 271 | 25260 /2021 | 07.0 9.20 21 | ABLAPL- 4893/2 020 | BINDU SAGAR SWAIN | C. O. | COU RT NO. 8 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 272 | 25261 /2021 | 07.0 9.20 21 | ABLAPL - 12202/ 2019 | HIMANSHU KUMAR BHOL | C. O. | COU RT NO. 1 | Order Dtd. 2021-08-23 | | | (Se at No- 2) |
| 273 | 25262 /2021 | 07.0 9.20 21 | ABLAPL - 9704/2 021 | H. K. DASH | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 274 | 25263 /2021 | 07.0 9.20 21 | ABLAPL - 10028/ 2021 | B. DALAI | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 2) |
| 275 | 25264 /2021 | 07.0 9.20 21 | FA- 20/198 2 | SURESH KU. SAMANTARY | GE NE RA L | | Entire Order | | FIRST APPEAL | (Se at No- 1) |
| 276 | 25265 /2021 | 07.0 9.20 21 | CRLREV - 990/20 06 | S.MOHANTY | GE NE RA L | | | COPY OF LAST ORDER | CRIMINAL REVISION | (Se at No- 1) |
| 277 | 25266 /2021 | 07.0 9.20 21 | ABLAPL - 9979/2 021 | I. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 278 | 25267 /2021 | 07.0 9.20 21 | ABLAPL - 10003/ 2021 | A. K. MISHRA | C. O. | COU RT NO. 1 | Order Dtd. 2021-08-16 | | | (Se at No- 1) |
| 279 | 25268 /2021 | 07.0 9.20 21 | WP (C) - 26073/ 2021 | B. G. DAS | C. O. | COU RT NO. | Order Dtd. 2021-09-06 | | | (Se at No- |

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| 280 | 25269/2021 | 07.0 9.20 21 | ABLAPL - 5551/2 021 | BIJAY KUMAR DALEI | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-03 | | | (Se at No- 1) |
| 281 | 25270/2021 | 07.0 9.20 21 | WPCRL- 25/201 5 | D. SAMAL | GE NE RA L | | Order Dtd. 2019-12-14 | CAUSE TITLE | | (Se at No- 1) |
| 282 | 25271/2021 | 07.0 9.20 21 | ABLAPL - 11309/ 2019 | ASHOK KU. SAHOO | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 1) |
| 283 | 25272/2021 | 07.0 9.20 21 | WPCRL- 36/202 0 | DR. SHAKTI PRASAD SAHOO | GE NE RA L | | Order Dtd. 2021-04-30 | | | (Se at No- 1) |
| 284 | 25273/2021 | 07.0 9.20 21 | BLAPL- 5210/2 020 | S.N.MISHR A | GE NE RA L | | Order Dtd. 2020-12-23 | | | (Se at No- 1) |
| 285 | 25274/2021 | 07.0 9.20 21 | CRLA- 146/20 20 | B.R. MOHANTY | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | CRIMINAL APPEAL | (Se at No- 1) |
| 286 | 25275/2021 | 07.0 9.20 21 | CMP- 380/20 21 | B. C. MOHANTY | GE NE RA L | | Order Dtd. 2021-09-06 | | WRIT BRANCH-2 | (Se at No- 34) |
| 287 | 25276/2021 | 07.0 9.20 21 | CONTC- 3990/2 020 | M/S. SARATHI JYOTI MOHANTY | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | CONTEMPT | (Se at No- 3) |
| 288 | 25277/2021 | 07.0 9.20 21 | WP (C) - 10435/ 2014 | S.K.PAL | GE NE RA L | | Order Dtd. 2021-08-26 | | | (Se at No- 3) |
| 289 | 25278/2021 | 07.0 9.20 21 | WP (C) - 9157/2 020 | I. PALBABU | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 290 | 25279/2021 | 07.0 9.20 21 | WP (C) - 9156/2 020 | I. PALBABU | C. O. | COU RT NO. 17 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 291 | 25280/2021 | 07.0 9.20 21 | WP (C) - 26938/ 2021 | P.K. SWAIN | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 292 | 25281/2021 | 07.0 9.20 | WP (C) - 25922/ | S.K. PAL | GE NE | | Order Dtd. 2021-08-26 | | | (Se at |

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| | | 21 | 2013 | | RA L | | | | | No-3) |
| 293 | 25282 /2021 | 07.0 9.20 21 | WP (C) - 24961/ 2021 | BHARAT BEHERA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 294 | 25283 /2021 | 07.0 9.20 21 | WP (C) - 17495/ 2021 | HARISH CHANDRA SAHOO | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 295 | 25284 /2021 | 07.0 9.20 21 | WP (C) - 9000/2 021 | DEBASIS BISWAL | GE NE RA L | | Order Dtd. 2021-03-15 | | | (Se at No- 3) |
| 296 | 25285 /2021 | 07.0 9.20 21 | WP (C) - 19672/ 2021 | TOPHAN PRADHAN | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 297 | 25286 /2021 | 07.0 9.20 21 | WP (C) - 24425/ 2021 | TRILOCHAN BAG | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | WRIT BRANCH-7 | (Se at No- 15) |
| 298 | 25287 /2021 | 07.0 9.20 21 | WP (C) - 9002/2 021 | D. BISWAL | GE NE RA L | | Order Dtd. 2021-03-15 | | | (Se at No- 15) |
| 299 | 25288 /2021 | 07.0 9.20 21 | WP (C) - 20324/ 2021 | SUVENDU BARIK | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 15) |
| 300 | 25289 /2021 | 07.0 9.20 21 | WP (C) - 9021/2 021 | D. BISWAL | GE NE RA L | | Order Dtd. 2021-03-15 | | | (Se at No- 15) |
| 301 | 25290 /2021 | 07.0 9.20 21 | WP (C) - 24781/ 2021 | NIRANJAN ROUT | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 15) |
| 302 | 25291 /2021 | 07.0 9.20 21 | WP (C) - 24181/ 2021 | K. K. MOHANTY | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 15) |
| 303 | 25292 /2021 | 07.0 9.20 21 | WP (C) - 24181/ 2021 | MOTILAL MISHRA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 15) |
| 304 | 25293 /2021 | 07.0 9.20 21 | WP (C) - 24472/ 2021 | P. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 15) |
| 305 | 25294 | 07.0 | WP (C) - | B. K. LENKA | GE | | Order Dtd. | | WRIT BRANCH-4 | (Se |

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| | /2021 | 9.20 21 | 12703/ 2011 | | NE RA L | | 2021-08-25 | | | at No- 17) |
| 306 | 25295 /2021 | 07.0 9.20 21 | WP (C) - 12291/ 2021 | H.N.MOHAP ATRA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 17) |
| 307 | 25296 /2021 | 07.0 9.20 21 | WP (C) - 7388/2 018 | RAJAT DAS | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-07 | | WRIT BRANCH-6 | (Se at No- 25) |
| 308 | 25297 /2021 | 07.0 9.20 21 | WP (C) - 454/20 10 | R.K.BEHER A | GE NE RA L | | Order Dtd. 2021-06-23 | | WRIT BRANCH-8 | (Se at No- 42) |
| 309 | 25298 /2021 | 07.0 9.20 21 | WP (C) - 25414/ 2021 | P. BASTIA | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 42) |
| 310 | 25299 /2021 | 07.0 9.20 21 | WP (C) - 24701/ 2021 | BALARAM SINGH | C. O. | COU RT NO. 1 | Order Dtd. 2021-09-06 | | | (Se at No- 42) |
| 311 | 25300 /2021 | 07.0 9.20 21 | WP (C) - 26435/ 2021 | P. K. JENA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 115) |
| 312 | 25301 /2021 | 07.0 9.20 21 | BLAPL- 2836/2 021 | S.K.PAL | GE NE RA L | | Order Dtd. 2021-09-06 | | | (Se at No- 115) |
| 313 | 25302 /2021 | 07.0 9.20 21 | WP (C) - 21256/ 2020 | ANUP KUMAR MOHAPATRA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 115) |
| 314 | 25303 /2021 | 07.0 9.20 21 | WP (C) - 25651/ 2021 | K. N. SAHOO | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 115) |
| 315 | 25304 /2021 | 07.0 9.20 21 | WP (C) - 25650/ 2021 | K. N. SAHOO | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 115) |
| 316 | 25305 /2021 | 07.0 9.20 21 | WP (C) - 6788/2 020 | P.N.NAYAK | C. O. | DR (J) | Order Dtd. 2021-09-02 | | | (Se at No- |

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| | | | | | | | | | | 115) |
| 317 | 25306 /2021 | 07.0 9.20 21 | SA- 466/19 65 | P.R.MISHR A | GE NE RA L | | | | PETITION COPY, ALL ANNEXURE , FINAL JUDGEMEN T | (Se at No- 115) |
| 318 | 25307 /2021 | 07.0 9.20 21 | WP (C) - 13886/ 2018 | P.K. LENKA | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | | (Se at No- 115) |
| 319 | 25308 /2021 | 07.0 9.20 21 | WPC (OA C) - 3555/2 017 | DEBENDRA BEHERA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 115) |
| 320 | 25309 /2021 | 07.0 9.20 21 | WP (C) - 26500/ 2021 | D. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 115) |
| 321 | 25310 /2021 | 07.0 9.20 21 | WP (C) - 26500/ 2021 | D. NAYAK | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 115) |
| 322 | 25311 /2021 | 07.0 9.20 21 | OJC- 11858/ 2000 | J.C.BARAL | GE NE RA L | | | | ENTIRE ORDER SHEETS, WP (C) ANNEXURE S AND M.C | WRIT BRANCH-5 (Se at No- 21) |
| 323 | 25312 /2021 | 07.0 9.20 21 | WP (C) - 25511/ 2021 | BIDYADHAR MANASINGH | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 21) |
| 324 | 25313 /2021 | 07.0 9.20 21 | WP (C) - 2906/2 012 | MR. ACHYUT ANANDA SWAINM/S. R.C.SARAN GI | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 21) |
| 325 | 25314 /2021 | 07.0 9.20 21 | WP (C) - 26588/ 2021 | RABI SAMAL | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 21) |
| 326 | 25315 /2021 | 07.0 9.20 21 | CMP- 1360/2 019 | D.K. MALLICK | C. O. | DR (J) | Order Dtd. 2021-09-03 | | | (Se at No- |

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| 327 | 25316 /2021 | 07.0 9.20 21 | CMP- 1364/2 019 | DILLIP SAMAL | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-02 | | WRIT BRANCH-6 | (Se at No- 35) |
| 328 | 25317 /2021 | 07.0 9.20 21 | CMP- 1363/2 019 | DILLIP SAMAL | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-02 | | WRIT BRANCH-6 | (Se at No- 35) |
| 329 | 25318 /2021 | 07.0 9.20 21 | WP (C) - 25521/ 2021 | BIDYADHAR MANASINGH | C. O. | COU RT NO. 22 | Order Dtd. 2021-09-06 | | | (Se at No- 35) |
| 330 | 25319 /2021 | 07.0 9.20 21 | WPC (OA) - 2066/1 999 | ARTATRAN PARIDA | GE NE RA L | | Order Dtd. 2021-04-26 | | | (Se at No- 35) |
| 331 | 25320 /2021 | 07.0 9.20 21 | FAO- 662/20 18 | R.B. DAS | GE NE RA L | | Order Dtd. 2021-09-02 | | MISC. APPEAL SEC. | (Se at No- 2) |
| 332 | 25321 /2021 | 07.0 9.20 21 | FAO- 690/20 18 | R.B. DAS | GE NE RA L | | Order Dtd. 2021-09-02 | | MISC. APPEAL SEC. | (Se at No- 2) |
| 333 | 25322 /2021 | 07.0 9.20 21 | SA- 257/19 97 | MANASI DAS | GE NE RA L | | Order Dtd. 2016-02-22 | COPY OF ORDER DTD.5.9. 2021 (M.C.NO. 187/2001) | SECOND APPEAL | (Se at No- 2) |
| 334 | 25323 /2021 | 07.0 9.20 21 | WP (C) - 4301/2 021 | R. K. MOHAPATRA | C. O. | CHI EF JUS TIC E'S COU RT | Order Dtd. 2021-09-03 | | WRIT BRANCH (DIVISION BENCH) | (Se at No- 101) |
| 335 | 25324 /2021 | 07.0 9.20 21 | WP (C) - 26499/ 2021 | UMAKANTA CHHOTRAY | GE NE RA L | | Order Dtd. 2021-09-03 | | | (Se at No- 101) |
| 336 | 25325 /2021 | 07.0 9.20 21 | WP (C) - 21769/ 2021 | DEBENDRA BEHERA | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 101) |
| 337 | 25326 /2021 | 07.0 9.20 21 | ABLAPL - 10497/ | SIBA PRASAD PATNAIK | GE NE RA | | Order Dtd. 2021-09-06 | | | (Se at No- |

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| | | | 2021 | | L | | | | | | 101) |
| 338 | 25327/2021 | 07.0 9.20 21 | CRLA-307/2003 | P.K.ROUTRAY | GENERAL | | Order Dtd. 2004-08-02 | | | CRIMINAL APPEAL | (Seat No-1) |
| 339 | 25328/2021 | 07.0 9.20 21 | WP (C) - 27301/2021 | A.K.ROUL | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | | (Seat No-1) |
| 340 | 25329/2021 | 07.0 9.20 21 | WP (C) - 27345/2021 | S.K.SAHU | C.O. | COURT NO. 24 | Order Dtd. 2021-09-07 | | | | (Seat No-1) |
| 341 | 25330/2021 | 07.0 9.20 21 | CRLA-417/2014 | N.N.MOHAPATRA | GENERAL | | F.i.r | INQUEST REPORT | | CRIMINAL APPEAL | (Seat No-1) |
| 342 | 25331/2021 | 07.0 9.20 21 | CRLMC-1630/2015 | M/S. DEPALI MOHAPATRA | GENERAL | | Order Dtd. 2021-08-03 | | | CRIMINAL MISC-1 | (Seat No-6) |
| 343 | 25332/2021 | 07.0 9.20 21 | CRLA-542/2012 | SUPERINTENDENT I/C CRLA SECTION | C.O. | COURT NO. 22 | Order Dtd. 2021-09-07 | | | | (Seat No-6) |
| 344 | 25333/2021 | 07.0 9.20 21 | WP (C) - 3726/2021 | N.C.SINGHA | GENERAL | | Order Dtd. 2021-02-15 | | | | (Seat No-6) |
| 345 | 25334/2021 | 07.0 9.20 21 | WP (C) - 16086/2020 | ARUNIMA MAHAPATRA | GENERAL | | Order Dtd. 9999-12-31 | ORDERSHEET DATED 10.12.20 AND 7.9.2020 | | WRIT BRANCH-5 | (Seat No-22) |
| 346 | 25335/2021 | 07.0 9.20 21 | WP (C) - 16078/2020 | N.PANDA | GENERAL | | Order Dtd. 9999-12-31 | ORDER DATED 4.9.2020 , 1.12.2020. | | WRIT BRANCH-5 | (Seat No-22) |
| 347 | 25336/2021 | 07.0 9.20 21 | WP (C) - 12698/2011 | P.K.MISHRA | GENERAL | | Order Dtd. 2014-12-19 | | | WRIT BRANCH-3 | (Seat No-33) |
| 348 | 25337/2021 | 07.0 9.20 21 | WP (C) - 20790/2017 | H.HENGA | GENERAL | | Order Dtd. 9999-12-31 | | | | (Seat No-33) |
| 349 | 25338/2021 | 07.0 9.20 | WP (C) - 14721/ | M.K.NAYAK | GENERAL | | Petition | I.A.NO.1 4122/200 | | WRIT BRANCH-8 | (Seat |

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| | | 21 | 2004 | | RA L | | | 4 AND I.A.NO. 4188/201 0 | | No- 42) |
| 350 | 25339 /2021 | 07.0 9.20 21 | WP (C) - 715/20 11 | M.K.PANI | GE NE RA L | | Entire Order | ENTIRE ORDERSHE ET, WRIT PETITION , ANNEXURE S, COURTER AFFIDAVI T, REJOINDE R, OBJECTIO N, IA | WRIT BRANCH-6 | (Se at No- 24) |
| 351 | 25340 /2021 | 07.0 9.20 21 | WP (C) - 14837/ 2010 | D.C.SWAIN | GE NE RA L | | Order Dtd. 2021-03-26 | | | (Se at No- 24) |
| 352 | 25341 /2021 | 07.0 9.20 21 | WP (C) - 2021/2 018 | P.K.MISHR A | GE NE RA L | | Order Dtd. 2021-08-19 | | | (Se at No- 24) |
| 353 | 25342 /2021 | 07.0 9.20 21 | WP (C) - 6826/2 016 | SANJUKTA DASH | GE NE RA L | | Order Dtd. 2016-08-25 | ORDERSHE ET DATED 4.5.2016 AND 25.8.201 6 | WRIT BRANCH-6 | (Se at No- 36) |
| 354 | 25343 /2021 | 07.0 9.20 21 | WP (C) - 13390/ 2008 | J.P.KAR | GE NE RA L | | Order Dtd. 2017-11-14 | | WRIT BRANCH-7 | (Se at No- 48) |
| 355 | 25344 /2021 | 07.0 9.20 21 | WP (C) - 5549/2 009 | YASHBANTA DAS | GE NE RA L | | Order Dtd. 2018-04-18 | | WRIT BRANCH-7 | (Se at No- 5) |
| 356 | 25345 /2021 | 07.0 9.20 21 | ABLAPL - 13838/ 2020 | L.D.PANDA | GE NE RA L | | Order Dtd. 2021-11-20 | | | (Se at No- 5) |
| 357 | 25346 /2021 | 07.0 9.20 21 | ABLAPL - 13839/ 2020 | L.D.PANDA | GE NE RA L | | Order Dtd. 2020-11-20 | | | (Se at No- 5) |
| 358 | 25347 /2021 | 07.0 9.20 21 | ABLAPL - 12663/ 2019 | BALARAM SINGH | GE NE RA L | | Order Dtd. 2021-08-25 | | | (Se at No- 5) |

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| 359 | 25348 /2021 | 07.0 9.20 21 | BLAPL- 7462/2 020 | J.P.KAR | GE NE RA L | | Order Dtd. 2021-01-04 | | | (Se at No- 5) |
| 360 | 25349 /2021 | 07.0 9.20 21 | CONTC- 2337/2 021 | B.SINGH | GE NE RA L | | Order Dtd. 2021-08-09 | | | (Se at No- 5) |
| 361 | 25350 /2021 | 07.0 9.20 21 | CONTC- 1863/2 019 | P.K.RATH | GE NE RA L | | | ORDER DATED 18.8.202 1 AND PETITION AND COUNTER AFFIDAVI T, ANNEXURE , I.A. NO.96/20 20 | | (Se at No- 5) |
| 362 | 25351 /2021 | 07.0 9.20 21 | RFA- 104/20 13 | R.K.MOHAP ATRA | GE NE RA L | | Entire Order | | FIRST APPEAL | (Se at No- 2) |
| 363 | 25352 /2021 | 07.0 9.20 21 | WPC (OA C) - 116/20 17 | R.K.SAHU | GE NE RA L | | Order Dtd. 2021-09-01 | | | (Se at No- 2) |
| 364 | 25353 /2021 | 07.0 9.20 21 | CVRVW- 10/200 1 | BIRANCHI N. DASH | GE NE RA L | | Order Dtd. 2021-09-03 | | CIVIL REVISION | (Se at No- 1) |
| 365 | 25354 /2021 | 07.0 9.20 21 | CMAPL- 148/20 06 | P.K.MISHR A | GE NE RA L | | Order Dtd. 2019-08-16 | ORDER DATED 16.8.201 9, AHO 69/95 | M.J.C. | (Se at No- 3) |
| 366 | 25355 /2021 | 07.0 9.20 21 | CMAPL- 114/20 06 | P.K.MISHR A | GE NE RA L | | Order Dtd. 2011-06-24 | ORDER DATED 24.6.201 1, AHO 69/98 | M.J.C. | (Se at No- 3) |
| 367 | 25356 /2021 | 07.0 9.20 21 | OJC- 2385/1 990 | B.K.PANDA | GE NE RA L | | Order Dtd. 1993-02-12 | | | (Se at No- 3) |
| 368 | 25357 /2021 | 07.0 9.20 21 | OJC- 1379/1 991 | B.K.PANDA | GE NE RA L | | Order Dtd. 1993-02-12 | | | (Se at No- 3) |
| 369 | 25358 | 07.0 | WPC (OA | DEBENDRA | C. | COU | Order Dtd. | | | (Se |

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| | /2021 | 9.20 21 | C) - 3556/2 017 | BEHERA | O. | RT NO. 3 OLD | 2021-09-06 | | | at No- 3) |
| 370 | 25359 /2021 | 07.0 9.20 21 | WPC(OA C) - 1404/2 015 | R. C. MALLICK | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 371 | 25360 /2021 | 07.0 9.20 21 | WP(C) - 25165/ 2021 | S. K. PARIDA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 372 | 25361 /2021 | 07.0 9.20 21 | WP(C) - 25165/ 2021 | P. K. MOHANTY | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 373 | 25362 /2021 | 07.0 9.20 21 | WP(C) - 24668/ 2021 | AMIYA KUMAR SWAIN | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 374 | 25363 /2021 | 07.0 9.20 21 | WP(C) - 24671/ 2021 | AMIYA KUMAR SWAIN | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 375 | 25364 /2021 | 07.0 9.20 21 | WP(C) - 26005/ 2021 | A. K. ROUL | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 376 | 25365 /2021 | 07.0 9.20 21 | BLAPL- 1125/2 021 | H. K. PATRA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 377 | 25366 /2021 | 07.0 9.20 21 | BLAPL- 1125/2 021 | SUVENDU BARIK | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 378 | 25367 /2021 | 07.0 9.20 21 | BLAPL- 2631/2 021 | A. K. MISHRA | C. O. | COU RT NO. 23 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 379 | 25368 /2021 | 07.0 9.20 21 | BLAPL- 2887/2 021 | BALARAM SINGH | C. O. | COU RT NO. 24 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |

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| 380 | 25369 /2021 | 07.0 9.20 21 | BLAPL- 2875/2 021 | P. BEURA | C. O. | COU RT NO. 8 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 381 | 25370 /2021 | 07.0 9.20 21 | BLAPL- 2875/2 021 | ASHOK KUMAR RANA | C. O. | COU RT NO. 8 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 382 | 25371 /2021 | 07.0 9.20 21 | BLAPL- 3020/2 021 | P. BEURA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 383 | 25372 /2021 | 07.0 9.20 21 | BLAPL- 3020/2 021 | ASHOK KUMAR RANA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 384 | 25373 /2021 | 07.0 9.20 21 | BLAPL- 2953/2 021 | K. K. JENA | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 385 | 25374 /2021 | 07.0 9.20 21 | BLAPL- 2826/2 021 | PABITRA KUMAR MOHANTY | C. O. | COU RT NO. 8 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 386 | 25375 /2021 | 07.0 9.20 21 | BLAPL- 2962/2 021 | S. K. SINGH | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 387 | 25376 /2021 | 07.0 9.20 21 | BLAPL- 2814/2 021 | D. K. DAS | C. O. | COU RT NO. 25 | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 388 | 25377 /2021 | 07.0 9.20 21 | BLAPL- 1339/2 021 | MANOJ KUMAR MOHANTY | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 389 | 25378 /2021 | 07.0 9.20 21 | BLAPL- 2786/2 021 | RAHUL SETHI | C. O. | COU RT NO. 2 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |
| 390 | 25379 /2021 | 07.0 9.20 21 | CRLLP- 199/20 17 | B. K. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-08-27 | | | (Se at No- 3) |
| 391 | 25380 /2021 | 07.0 9.20 | CRLLP- 199/20 | B. K. PANDA | C. O. | COU RT | Order Dtd. 2021-08-27 | | | (Se at |

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| | | 21 | 17 | | | NO. 1 | | | | No-3) |
| 392 | 25381 /2021 | 07.0 9.20 21 | CRLLP- 153/20 17 | B. K. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-08-27 | | | (Se at No- 3) |
| 393 | 25382 /2021 | 07.0 9.20 21 | CRLLP- 153/20 17 | B. K. PANDA | C. O. | COU RT NO. 1 | Order Dtd. 2021-08-27 | | | (Se at No- 3) |
| 394 | 25383 /2021 | 07.0 9.20 21 | JCRLA- 57/201 8 | P. C. DAS | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-08-26 | | | (Se at No- 3) |
| 395 | 25384 /2021 | 07.0 9.20 21 | JCRLA- 43/201 8 | DILLIP SAMAL | C. O. | COU RT NO. 9 OLD | Order Dtd. 2021-08-19 | | | (Se at No- 3) |
| 396 | 25385 /2021 | 07.0 9.20 21 | WP(C)- 23706/ 2021 | S.K. BEHERA | C. O. | COU RT NO. 3 OLD | Order Dtd. 2021-09-06 | | | (Se at No- 3) |

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